

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
01.	A No. 127/18 & IA 604/18 (IA 604/18 – for exemption from filing certified copy)	Shekhawati Transmission Service Company Ltd. Vs. Rajasthan Electricity Regulatory Commission & Ors.	1290/2018 Dated 09/04/2018	15/05/2018		28/05/2018 Court-II
02.	A No. 128/18 & IA 605/18 (IA 605/18 – for stay)	Vcarve Solar LLP Vs. Karnataka Electricity Regulatory Commission & Anr.	1229/2018 Dated 04/04/2018	17/05/2018		04/07/2018 (At the request of Ld. Counsel) Court-II
03.	IA 606/18 in DFR No. 1259/18 (IA 606/18 – Delay in filing)	TANGEDCO Vs. Central Electricity Regulatory Commission & Ors.	1259/2018 Dated 06/04/2018	17/05/2018		29/05/2018 Court-II
04.	IA 608/18 in DFR No. 1269/18 (IA 608/18 –Delay in filing)	The Tata Power Company Ltd. Vs. Jharkhand State Electricity Regulatory Commission & Anr.	1269/2018 Dated 06/04/2018	17/05/2018		29/05/2018 30/05/2018 Court-II

By Order
Sd/-
Registrar

Dated: 22/05/2018